



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,14th August 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018 (RELATING
TO DIVISION BENCH - I) ALONG WITH THE
FOLLOWING MATTERS.**

THIS BENCH WILL RISE AT 3:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	PIL/28/2018 FIXED	NASIR KHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR S CHOUDHURY MR. K KALITA	GA, ASSAM SC, GMC
ORDERS				
2	WA/147/2018 WITH COMMISSION REPORT AND 2 CDs, NOT BY HON. A.K. GOSWAMI, J, FIXED	ACHINI RABHA AND2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS R SARMAH MR. B BRAHMA MR. K MOHAMMED MR. I DAS	GA, ASSAM MR. R BORPUJARI MR. R DUBEY SC, REVENUE
	WITH I.A.(Civil)/1785/2018 in WA/147/2018	ACHINI RABHA AND2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV R SARMAH MR. B BRAHMA MR. K MOHAMMED MR. I DAS	GA, ASSAM MR. R BORPUJARI MR. R DUBEY SC, REVENUE
HEARING				
3	WP(C)/2080/2016 SECOND WEEK OF AUG 18	DIVAKARAN P.V and 90 ORS Versus THE UNION OF INDIA and 3 ORS	MR.N BARUAH MR.T N SRINIVASAN	ASSTT.S.G.I.
4	WITH WP(C)/7389/2015	A. ARUL Versus THE UNION OF INDIA and 3 ORS	MR.N BARUAH MR.T N SRINIVASAN	MR.Y DOLOI(R-1 to 4) SR. CGC ASSTT.S.G.I.
5	WP(C)/2403/2016 SECOND WEEK OF AUG 18	UNION OF INDIA and 3 ORS. Versus P. SIVARAM PRASAD	MR B N GOGOI MR.B GOGOI MR.S NEOG	



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[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

COURT NO: 1

[THIS BENCH WILL SIT AT 3:30 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WA/129/2017 CAVT. NO. 155/2017 (PART-HEARD), NOT BY HON. A.K. GOSWAMI, J, FIXED	SRI RATUL DAS Versus THE STATE OF ASSAM and 6 ORS	MR.T SK MR.B J GHOSH	GA, ASSAM MR.R PHUKAN FOR CAVEATOR
	WITH I.A.(Civil)/1469/2017 in WA/129/2017	SRI RATUL DAS Versus THE STATE OF ASSAM and 6 ORS	MR. B J GHOSH	GA, ASSAM MR. R PHUKAN FOR CAVEATOR
2	WA/213/2017	THE STATE OF ASSAM and 4 ORS Versus HABIBUR RAHMAN and ANR	MR.D SAIKIA MR.B CHOUDHURY MS.S BORO SR. ADDL A.G. ASSAM	MR.R PHUKAN MR.S BARTHAKUR

LEAVE NOTE OF ADVOCATES FOR 14/08/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. J P SHARMA	19-06-2018	To	20-11-2018
3)	MR. M SINGH	09-07-2018	To	26-10-2018
4)	MR. S DASGUPTA	24-07-2018	To	25-08-2018
5)	MR. I H LASKAR	24-07-2018	To	15-09-2018
6)	MR. J C ROYCHOUDHURY	05-08-2018	To	25-08-2018
7)	MR H RAHMAN	05-08-2018	To	15-09-2018
8)	I HASIEB	05-08-2018	To	10-09-2018
9)	MR. D BANERJEE	06-08-2018	To	16-08-2018
10)	MR. B SAIKIA	01-08-2018	To	15-09-2018
11)	MR. B D GOSWAMI	06-08-2018	To	07-09-2018
12)	MS. S SARMA	06-08-2018	To	14-08-2018
13)	MR. I HUSSAIN	06-08-2018	To	15-08-2018
14)	MR. R P SINGH	14-08-2018	To	24-08-2018
15)	MR. S K JAIN	10-08-2018	To	15-08-2018
16)	MR. N GOGOI	10-08-2018	To	20-08-2018
17)	MR. H R KHAN	10-08-2018	To	16-08-2018
18)	MR. R DE	13-08-2018	To	14-08-2018
19)	MR. J ROY	10-08-2018	To	15-08-2018
20)	MR. S K JAIN	13-08-2018	To	21-08-2018



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[DIVISION BENCH- II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4433/2018	KAJAL MONDAL @ KAJAL BISWAS Versus THE UNION OF INDIA AND 8 ORS	MR. A K PURKAYASTHA MR. M K MAJUMDAR MS. G D CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/4931/2018 FIXED	AIJANI BEGUM @ MRS. BEGUM ALI Versus THE UNION OF INDIA AND 7 ORS.	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/4980/2018	JAFRI HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. M KHATANIAR MR. P KAKATI MRS. K M TALUKDAR	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/5422/2018	RAJENDRA DAS AND 5 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MR. S ROY MS N DEKA	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/5423/2018	MD. YEAKUB ALI BARBHUIYA Versus THE UNION OF INDIA AND 7 ORS.	MR. T SK MR. B J GHOSH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/5424/2018	MD. MOINUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC (R6) MR J PAYENG MR. D BARUAH ASSTT.S.G.I. (R1) SC, ELECTION COMMISSION. (R5) MRS A VERMA SC, F.T (R2TO4)

7	WP(C)/5425/2018	ANIMA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. JUNM LASKAR MS. A AHMED	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/5426/2018	ROHIMA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MRS R BEGUM MR. A A SIKDAR MS. H BEGUM MR S Z AHMED MS. M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/5428/2018	MOTILAL SAHA Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS. C KALITA MR S ISLAM MR. M ALI MR P K DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/5431/2018	FAIZUDDIN Versus THE UNION OF INDIA AND 12 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/5440/2018	ZIABUR ALI Versus UNION OF INDIA AND 4 ORS.	MR G P BHOWMIK MS P CHETIA	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/5442/2018	ANIMA DUTTA @ ANIMA SARKAR AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR P BHARDWAJ	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/5444/2018	AMRIT DAS @ AMRIT CHANDRA DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/5446/2018	HASEN ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. S KALITA MR. A PARAMANIK MR A ALI MR M ALI	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/5448/2018	MADHU MALA MANDAL AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR G P BHOWMIK MR. S SARKAR MR. S P KAKOTI BORA	SC, NRC ASSTT.S.G.I. SC. ELECTION COMM. OF INDIA SC, F.T
16	WP(C)/5458/2018	MANUWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR F K R AHMED MR. K I MAZUMDER	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/5460/2018	JAYGAN NESSA Versus UNION OF INDIA AND 5 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR. M R SODIAL	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

18	WP(C)/5465/2018	HANNAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	WP(C)/5466/2018	SMTI. ANJANA MANDAL Versus THE UNION OF INDIA AND 8 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
20	WP(C)/1808/2016 WITH LCR, FIXED	REJINA KHATUN @ REJINA BIBI Versus THE UNION OF INDIA and 11 ORS	MR.M HAQUE MR.Z HUSSAIN MS.S PARVEEN MRS N BEGUM	GA, ASSAM(R 2-12) ASSTT.S.G.I.(R 1)
21	WP(C)/6116/2016 WITH LCR	NAJMA BEGUM Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.J M SULAIMAN MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/6190/2016 WITH LCR	ANOWARA KHATUN Versus THE UNION OF INDIA and 3 ORS	MR.A H M R CHOUDHURY MS.P SARMA MR.R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
23	WP(C)/6294/2016 WITH LCR	GOIRUN BIBI Versus THE UNION OF INDIA and 4 ORS	MR.S H SIKDAR	GA, ASSAM MR. A KALITA (SPECIAL COUNSEL F.T.) ASSTT.S.G.I.
24	WP(C)/6378/2016 WITH LCR	HASEM ALI Versus THE UNION OF INDIA and 7 ORS	MR H R A CHOUDHURY MR.M U MONDAL MS N NASRIN MR.S CHOUDHURY MR. A AHMED MR. A MATIN MD I H KHAN	GA, ASSAM ASSTT.S.G.I.
25	WP(C)/6407/2016 WITH LCR	JAHURA BIBI Versus THE UNION OF INDIA and 7 ORS	MR H R A CHOUDHURY MR.M U MONDAL MSN NASRIN MR.S CHOUDHURY MR. A AHMED MR. A MATIN MDI H KHAN	GA, ASSAM ASSTT.S.G.I.
26	WP(C)/6569/2016 WITH LCR	LAKSHMI RANJAN DEY Versus THE UNION OF INDIA and 3 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	GA, ASSAM ASSTT.S.G.I.
27	WP(C)/6579/2016 WITH LCR	AHMED ALI and 5 ORS Versus THE UNION OF INDIA and 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.A MATIN	GA, ASSAM(R-2-5) ASSTT.S.G.I.(R-1)
28	WP(C)/6628/2016 WITH LCR	IMRAJUN @ IMRADUL Versus THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MS.S PARVEEN MR.M H TALUKDAR	GA, ASSAM(R 2 - 4) ASSTT.S.G.I.(R 1)
29	WP(C)/6662/2016	MD. TAFIQU L ISLAM @ TAFIQU L HUSSAIN Versus THE UNION OF INDIA and 3 ORS	MR.M HAQUE MR.S H SIKDAR	GA, ASSAM ASSTT.S.G.I.
30	WP(C)/6724/2016 WITH LCR	SAHAR ALI Versus THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR.M ALI MR.M R Z CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
31	WP(C)/7812/2016	SMT. SABITRI BRAHMA Versus THE UNION OF INDIA and 11 ORS	MR.K R PATGIRI MS.C DAS MRS.C DAS MS.U CHOUDHURY	GA, ASSAM C.G.C. MR.S K MEDHI ASSTT.S.G.I.
ORDERS				
32	I.A.(Civil)/2592/2018 FIXED in Review.Pet./109/2018	SAMSUDDIN Versus UNION OF INDIA AND 5 ORS	MR M H AHMED MD. A. HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

WITH
Review.Pet./109/2018

SAMSUDDIN
Versus
UNION OF INDIA AND 5 ORS

MR M H AHMED
MD. A. HUSSAIN

SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

33 **WITH**
Review.Pet./110/2018

ALAL UDDIN AND 2 ORS
Versus
UNION OF INDIA AND 5 ORS

MR M H AHMED
MD. A. HUSSAIN

SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

WITH
I.A.(Civil)/2601/2018
in Review.Pet./110/2018

ALAL UDDIN AND 2 ORS
Versus
UNION OF INDIA AND 5 ORS

MR M H AHMED
MD. A. HUSSAIN

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 14/08/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI
HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 3

[AT 10:30 A.M.]

**RESPECTIVE DIVISION BENCH- II AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE NELSON
SAILO WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/177/2017 in Review.Pet./195/2017	IMDAD ALI Versus THE STATE OF ASSAM and 6 ORS	MR.B CHAKRABORTY MR.A NATH MR. D MAZUMDAR	SC, ELEMENTARY EDUCATION SC, BTC
	WITH Review.Pet./195/2017	IMDAD ALI Versus THE STATE OF ASSAM and 6 ORS	MR.B CHAKRABORTY MR.A NATH MR. D MAZUMDAR	SC, ELEMENTARY EDUCATION SC, BTC
	WITH Review.Pet./196/2017	MAYA SARKAR Versus THE STATE OF ASSAM and 6 ORS	MR.B CHAKRABORTY MR.A NATH MR. D MAZUMDAR	SC, ELEMENTARY EDUCATION SC, BTC
	WITH MC/178/2017 in Review.Pet./196/2017	MAYA SARKAR Versus THE STATE OF ASSAM and 6 ORS	MR.B CHAKRABORTY MR.A NATH MR. D MAZUMDAR	SC, ELEMENTARY EDUCATION SC, BTC
	WITH Review.Pet./197/2017	KANDARPA SARMA and 28 ORS, Versus THE STATE OF ASSAM and 6 ORS,	MR.B CHAKRABORTY MR.A NATH MR. D MAZUMDAR MSL SAIKIA	SC, ELEMENTARY EDUCATION
	WITH MC/179/2017 in Review.Pet./197/2017	KANDARPA SARMA and 28 ORS, Versus THE STATE OF ASSAM and 6 ORS,	MR.B CHAKRABORTY MR.A NATH MR. D MAZUMDAR MSL SAIKIA	SC, ELEMENTARY EDUCATION
	WITH Review.Pet./210/2017	DULAL CH. NAG Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRABORTY MR. A NATH MR. D MAZUMDAR MR. D MAZUMDAR MS. L SAIKIA	SC, EDU
	WITH I.A.(Civil)/4350/2017 in Review.Pet./210/2017	DULAL CH. NAG Versus THE BLOCK ELEMENTARY EDUCATION OFFICER	MR. A NATH MR. D MAZUMDAR MS L SAIKIA	SC, EDU

5	WITH Review.Pet./211/2017	HIRANYA SAIKIA Versus THE STATE OF ASSAM	MR.B CHAKRABORTY B. CHAKRABORTY B. CHAKRABORTY MR. D MAZUMDAR	MR. SC, ELEMENTARY EDUCATION SC, ELEMENTARY EDUCATION
	WITH I.A.(Civil)/4355/2017 in Review.Pet./211/2017	HIRANYA SAIKIA Versus THE STATE OF ASSAM	MR. D MAZUMDAR	SC, ELEM. EDU.
6	WA/221/2018	SHRI NIRANJAN KUMAR JHA Versus THE STATE OF ARUNACHAL PRADESH AND ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPADHYAY	GA, ARUNACHAL
	WITH I.A.(Civil)/2939/2018 in WA/221/2018	SHRI NIRANJAN KUMAR JHA Versus THE STATE OF ARUNACHAL PRADESH AND ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPADHYAY	GA, ARUNACHAL

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LEAVE NOTE OF ADVOCATES FOR 14/08/2018

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE UJJAL BHUYAN
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 4

[AT 10:30 A.M.]

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./74/2018 WP(C) 7475/2016(D/O), WITH OFFICE NOTE	MD ABDUL HAMID @ ABDUL HAMID AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. K GOSWAMI MR. A SANDILYA MR. R B PHOOKAN MR. H NATH	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2	Review.Pet./114/2018 WP(C) 1882/2018(D/O)	SURENDRA DAS @ SURENDRA KUMAR DAS AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MR. R PHUKAN MR D J DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	I.A.(CrI.)/442/2018 LCR 4 FILES in CrI.A./91/2017	SRI BHASKAR JYOTI NATH Versus THE STATE OF ASSAM AND ANR	MR. N ANAND MR. U K BARMAN MR H ALI MR. D PEGU	PP, ASSAM
	WITH CrI.A./91/2017	SRI BHASKAR JYOTI NATH Versus THE STATE OF ASSAM and ANR	MR.N ANAND MR.U K BARMAN MR.H ALI MR.A K SINGH	PP, ASSAM
4	WITH CrI.A./187/2017	SRI KUMUD DAS @ JAN DAS Versus STATE OF ASSAM and ANR	MR.D TALUKDAR MR.P CHOUDHURY MR.D DAS MR.H NATH	PP, ASSAM
5	I.A.(CrI.)/522/2018 LCR 6 FILES in CrI.A./342/2017	NUR ISLAM and ANR Versus THE STATE OF ASSAM and ANR	MR. M U MAHMUD MR. S ISLAM MR. M ALI	PP, ASSAM
	WITH CrI.A./342/2017	NUR ISLAM and ANR Versus THE STATE OF ASSAM and ANR	MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.R BORAH MR.S HOQUE MS.C KALITA MR.M ALI	PP, ASSAM

6	WITH CRL.A(J)/89/2017	MD. HANIF ALI Versus THE STATE OF ASSAM	MR.J C R CHOUDHURY AMICUS CURIAE	PP, ASSAM
7	WITH Crl.A./386/2017	KHABIR ALI Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	MR.H SARMA ADDL PP,ASSAM
8	I.A.(Civil)/750/2018 WITH WA 345/15 & WA 346/15 (BOTH D/O) (AFTER VACATION) in Review.Pet./23/2018 WITH Review.Pet./23/2018	ASHIM NATH Versus M/S TRIO STONEY MART AND 7 ORS	MR N DUTTA MR. A PHOOKAN MR. M DAS MR. I HAZARIKA	GA, ASSAM MR. S K MEDHI
		ASHIM NATH Versus M/S TRIO STONEY MART AND 7 ORS	MR N DUTTA MR. M DAS MR. A PHUKAN MS. I HAZARIKA	MR. K N CHOUDHURY, SENIOR ADVOCATE GA, ASSAM MS. R DEKA MISS. R R KAKATI MR. D J DAS
	WITH I.A.(Civil)/751/2018 in Review.Pet./23/2018	ASHIM NATH Versus M/S TRIO STONEY MART AND 7 ORS	MR N DUTTA MR. A PHOOKAN MS. I HAZARIKA MR. M DAS	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/08/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. J P SHARMA	19-06-2018	To	20-11-2018
3)	MR. M SINGH	09-07-2018	To	26-10-2018
4)	MR. S DASGUPTA	24-07-2018	To	25-08-2018
5)	MR. I H LASKAR	24-07-2018	To	15-09-2018
6)	MR. J C ROYCHOUDHURY	05-08-2018	To	25-08-2018
7)	MR H RAHMAN	05-08-2018	To	15-09-2018
8)	I HASIEB	05-08-2018	To	10-09-2018
9)	MR. D BANERJEE	06-08-2018	To	16-08-2018
10)	MR. B SAIKIA	01-08-2018	To	15-09-2018
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13)	MR. I HUSSAIN	06-08-2018	To	15-08-2018
14)	MR. R P SINGH	14-08-2018	To	24-08-2018
15)	MR. S K JAIN	10-08-2018	To	15-08-2018
16)	MR. N GOGOI	10-08-2018	To	20-08-2018
17)	MR. H R KHAN	10-08-2018	To	16-08-2018
18)	MR. R DE	13-08-2018	To	14-08-2018
19)	MR. J ROY	10-08-2018	To	15-08-2018
20)	MR. S K JAIN	13-08-2018	To	21-08-2018



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,14th August 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018, (RELATING
TO CIVIL BENCH - IV) FROM ITEM NOS. 1 TO
44 ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
1	WP(C)/4340/2008 [AT 2:00 P.M.]	M/S. M. PUL ENTERPRISE, and ORS. Versus THE UNION OF INDIA and ORS	MR.K R SURANA MR.G KHANDELIA	MR.P K ROY(R-2 & 3) MR.S K CHAKRABORTY(R-2 & 3) MS.M DUTTA(R-2 & 3) MS.A CHAKRABORTYR-2 and 3 SC, F C I UNION OF INDIA
<u>MOTION</u>				
2	WP(C)/5326/2018 FIXED	GOJANAND MUNDA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. S BORTHAKUR MR. U K DEKA MR. D GOGOI	SC, APDCL
<u>ADMISSION</u>				
3	WP(C)/7958/2015 FIXED, P/HEARD	RANJITA NATH Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED APDCL and 4 ORS.	MR.K R PATGIRI MR.B GOGOI MS.C DAS	GA, ASSAM(R-4) MR.S KALITAR-5 MR.S DAS(R-5) SC, APDCL(R-1,2,&3) MRN M HAZARIKA(R-5) MR.L BARMAN(R-5)
4	WP(C)/5459/2015 B/O	HALIMA BEGUM KAZI and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	GA, ASSAM(R1-6)
5	WP(C)/5663/2017 FIXED	CCL INTERNATIONAL LIMITED and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.N DUTTA MR.S SAIKIA MS.J HAZARIKA MS A PHUKAN	MR.K N CHOUDHURY Sr.Adv.R-6 GA, ASSAM MR.G RAHUL(R-2) MR.R DUBEY(R-6) MR.M CHOUDHURY(Sr.Adv.)(R-2) MR. P BARUAH MS.A B KAYASTHA(R-6) MR. Z ISLAM MR. P DAS MR.D M NATH(R-2) ASSTT.S.G.I.

HEARING

6 WP(C)/1023/2015
FIXED

IKHTIAR UDDIN AHMED
Versus
THE STATE OF ASSAM AND 3 ORS

MR.B D GOSWAMI
MS.M BARMAN
MR.M ISLAM
MR.V RAJKHOWA
MS. S SAIKIA
MR.S BORTHAKUR

GA, ASSAM(R1-3)
MR.M U MAHMUD
MR.P S DEKA
MR.D K SAIKIA
MR. P K GARODIA
MS.B DAS
MR.K BORAH
MR B DAS
SC, ASEC(R4)
MR.A K BHATTACHARJEE

WITH

MC/819/2015
in WP(C)/1023/2015

IKHTIAR UDDIN AHMED
Versus
THE STATE OF ASSAM AND 3 ORS

MR.B D GOSWAMI
MR.V RAJKHOWA
MR.S BORTHAKUR

GA, ASSAMR1-3
MR.M U MAHMUD
SC, ASEC(R4)

=====

LEAVE NOTE OF ADVOCATES FOR 14/08/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. J P SHARMA	19-06-2018	To	20-11-2018
3)	MR. M SINGH	09-07-2018	To	26-10-2018
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5)	MR. I H LASKAR	24-07-2018	To	15-09-2018
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11)	MR. B D GOSWAMI	06-08-2018	To	07-09-2018
12)	MS. S SARMA	06-08-2018	To	14-08-2018
13)	MR. I HUSSAIN	06-08-2018	To	15-08-2018
14)	MR. R P SINGH	14-08-2018	To	24-08-2018
15)	MR. S K JAIN	10-08-2018	To	15-08-2018
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE L.S. JAMIR

COURT NO: 5

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018, (RELATING
TO CIVIL BENCH - III) FROM ITEM NOS. 1 TO
39 ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	WP(C)/697/2015 FIXED	SHRI RAMA KANTA PAUL Versus THE STATE OF ASSAM and 6 ORS.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR	MR.C BARUAHR3 SC, AG SC, FINANCE(R1-2 & 4-7)
2	WP(C)/4007/2016 FIXED	BAHAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MRA R BHUYAN MR.F A LASKAR	GA, ASSAM MR.A SARMA(R-5) MR.K KALITAR-5 MR.S CHOUDHURY(R-5) MR.L R MAZUMDER(R-4) MR.S BARMAN(R-4) MS.P KHOUND(R-5) SC, G.H.C MR.U K NAIR
3	WP(C)/7700/2017 FIXED	RABINDRA SINGH Versus THE UNION OF INDIA and 7 ORS.	MR.P K DAS MR.M U MAHMUD MR.A DAS MR.S ISLAM MR.S HOQUE MS.C KALITA MRSR BORAH MR.M ALI	C.G.C. MR. D C BORAH(R- 1-8) ASSTT.S.G.I.

ORDERS

4	WP(C)/2247/2018 B/O	SUMA NATH AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A Y CHOUDHURY N H LASKAR MR. T A CHOUDHURY MS. S BORGHAIN	GA, ASSAM MR. D C C PHUKAN (R3 , R5 & R9) MS. J GOGOI (R3 , R5 & R9) MR. D SARMA (R4 & 6) MR. A H M R CHOUDHURY (R7 & 10) MS. S ROY (R3 , R5 & R9) MR. U BHATTACHARYA (R3 , R5 & R9) MR. T P DAS (R3 , R5 & R9) MR. C GOSWAMI (R4 & 6) SC, REVENUE
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HEARING

5	WP(C)/1714/2015 FIXED	PURNA KANTA DAS Versus THE STATE OF ASSAM and 2 ORS,	MR.D K DAS MS.S BORA MS.P BHUYAN	DR.B AHMED(Irrigation Deptt.) SC, IRRIGATIONR1-3
6	WP(C)/480/2016 FIXED	CHANDRA SING BEY Versus THE KARBI ANGLONG AUTONOMOUS COUNCIL and 3 ORS.	MR.R K DUTTA MR.U J SAIKIA	SC, K A A C MRJ CHUTIA
7	WP(C)/2365/2016 FIXED	KIRTI MOHAN NATH Versus THE STATE OF ASSAM AND 3 ORS	MR.S K GOSWAMI MR.N BARMAN	GA, ASSAM(R3, 4) SC, SOCIAL WELFARE R1, 2

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LEAVE NOTE OF ADVOCATES FOR 14/08/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. J P SHARMA	19-06-2018	To	20-11-2018
3)	MR. M SINGH	09-07-2018	To	26-10-2018
4)	MR. S DASGUPTA	24-07-2018	To	25-08-2018
5)	MR. I H LASKAR	24-07-2018	To	15-09-2018
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7)	MR H RAHMAN	05-08-2018	To	15-09-2018
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17)	MR. H R KHAN	10-08-2018	To	16-08-2018
18)	MR. R DE	13-08-2018	To	14-08-2018
19)	MR. J ROY	10-08-2018	To	15-08-2018
20)	MR. S K JAIN	13-08-2018	To	21-08-2018



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 9

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018, (RELATING
TO CIVIL BENCH - I) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	FAO/31/2018 CAVT. NO.0290/2018 CAVT. 290/18, NOT BY HON. K.R.SURANA, J, FIXED	SMTI SABITA DAS AND ANR Versus MRS NAVITA BHATRA AND ANR	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS P THAPA MR. R BORA	MR G JALAN FOR CAVEATOR
	WITH I.A.(Civil)/2055/2018 in FAO/31/2018	SMTI SABITA DAS Versus MRS NAVITA BHATRA	MR K K MAHANTA MR. B DEKA MR. K M MAHANTA MS P THAPA MR. R BORA	MR G JALAN FOR CAVEATOR
HEARING				
2	MFA/79/2012 WITH LCR, FIXED	NATIONAL INSURANCE CO LTD Versus BIKU BHUYAN and ANR	MR.R C PAUL MS.S ROY MS.A DAS	MR.T C CHUTIA MR.A K GUPTA MR.R S MISHRA MS.M CHUTIA MR.D K ROY
	WITH MC/2638/2012 in MFA/79/2012	NATIONAL INSURANCE CO LTD Versus BIKU BHUYAN and ANR	MR.R C PAUL MISS.S ROY MS.A DAS	
3	WP(C)/2253/2012	BEGUM SULTANA RAJIA and 5 ORS Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MRSB BHUYAN MS.P PATHAK MS.A SAIKIA	MR.D SAIKIA MR.B CHOUDHURY MR.S SHARMA SC, SSA
4	WP(C)/2954/2012	RATAN KUMAR DAS Versus THE STATE OF ASSAM AND ORS	MR.S S DEY MR.R M DEKA MRS.R S CHOUDHURY MS. H GOSWAMI	SC, SSA SC, SOCIAL WELFARE SC, EDU
5	RSA/262/2016 WITH LCR, FIXED	HIFZA HAZARIKA Versus SMTI. MAYARANI DAS and 8 ORS.	MR.M SARMA MS.I GOHAIN MS.K DEKA	MR.B K PURKAYASTHA(R-1) MR.B K JAINR-1 MS.M DASGUPTA(R-1)



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 13

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018, (RELATING
TO CIVIL BENCH - II) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7018/2016 FIXED	SARDARY BASPHORE Versus THE STATE OF ASSAM and 4 ORS.	MR.R BARUAH MR.N M DUTTA	SC, FINANCE DEPARTMENT MR.K GOGOI SC, HIGHER EDUCATION
2	WP(C)/4496/2017 FIXED, WITH OFFICE NOTE, WP(C) 6826/16(D/O)	ASISH DAS Versus THE STATE OF ASSAM and 6 ORS.	MR.A K DUTTA MR.B PURKAYASTHA MR.B ZAMAN	MR.N DHAR R-7 MR.S C KEYAL(SC, A.U.) MR.S K GHOSH(R-6) MR .B MALAKAR(R-7) MR.S S ROY(R-4) MS.S DASGUPTA(R-7) MS.U BARUAH(R-7) MS.F AHMED(R-6) SC, SECONDARY EDUCATION
WITH				
3	WP(C)/2785/2017 CAVT. NO. 590/2017	SMT. SUSMITA DEB SHOME Versus THE STATE OF ASSAM and 5 ORS.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.U BARUAH MS.S DAS	MR.T ROY(R-5) MR.A K DUTTA MRA R BHUYAN MR.B PURKAYASTHA MR.S DEY(R-5) SC, SECONDARY EDUCATION FOR CAVEATOR
HEARING				
4	WP(C)/2142/2009 FIXED	AKRAMUL HAQUE MAJUMDAR AND ORS. Versus THE STATE OF ASSAM AND ORS	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR MR.A T H AHMED MS.R KAKATI	SC, EDU



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 14

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
[SPECIAL LIST(CIVIL)] DATED 09-07-2018
TO 30-08-2018, ALONG WITH THE FOLLOWING
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP(I/O)/151/2018 FIXED	MD. MATLEB ALI AND 9 ORS. Versus MD. AFSAR ALI AND 3 ORS.	MR. A R SHOME MR. S CHAUHAN	MR. R K BHUYAN (R1-4) MR K SAIKIA (R1-4) MS. R RABHA (R1-4)
HEARING				
2	RFA/16/2010 FIXED	M/S SREE DURGA TRADING COMPANY and ANR Versus SMT SANKALA DEVI THAKUR	MR.D K DAS MR.S J SARMA	MR.S P ROY MR.D NANDI MRK KALITA MR.R P N SINGH MR.N N JHA MR.K RAJBONGSHI
	WITH CO/11/2010 in RFA/16/2010	BRAHMA THAKUR Versus M/S SREE DURGA TRADING COMPANY and ANR	MR.S P ROY MR.D NANDI MR.R P N SINGH MR.S J SARMA MSK KALITA MR.K RAJBONGSHI	
	WITH MC/221/2012 in RFA/16/2010	M/S SREE DURGA TRADING COMPANY and ANR Versus BRAHMA THAKUR	MR.D K DAS MR.S J SARMA	MR.S P ROY MR.D NANDI MRK KALITA MR.N N JHA MR.K RAJBONGSHI
3	RFA/69/2014 WITH MC 3555/14(D/O) & LCR, FIXED	LAHPOHIA TEA COMPANY PRIVATE LIMITED and 2 ORS Versus UNION OF INDIA and ANR	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MR.A CHETIA MD.ASLAM	
	WITH RFA/70/2014	LAHPOHIA TEA COMPANY PRIVATE LIMITED and 2 ORS Versus UNION OF INDIA and ANR	MR.G N SAHEWALLA MS.B SARMA MS.R JAIN MR.P DEKA MD.ASLAM	MR.S C KEYAL ASSTT.S.G.I.

WITH
I.A.(Civil)/1704/2017
in RFA/70/2014

UNION OF INDIA and ANR
Versus
LAHPOHIA TEA COMPANY PRIVATE
LIMITED and 2 ORS

MR.S C KEYAL
ASSTT.S.G.I.

MR.G N SAHEWALLA
MS.B SARMA
MS.R JAIN
MR.P DEKA
MD.ASLAM

5 RFA/111/2017
WITH LCR, FIXED

MST HASINA KHATUN
Versus
SAMSUL HAQUE and 5 ORS

DR.B AHMED
MR.N HAQUE
MR.M HUSSAIN
MR.S R BARBHUIYA

MR H R A CHOUDHURY,
SR.ADV. (R1 TO R6)
F U BARBHUIYA (R1 TO R6)
MR. A AHMED (R1 TO R6)
MR. I U CHOWDHURY (R1
TO R6)

WITH
I.A.(Civil)/3577/2017
in RFA/111/2017

MST HASINA KHATUN
Versus
SAMSUL HAQUE and 5 ORS

DR.B AHMED
MR.N HAQUE
MR.M HUSSAIN
MR.S R BARBHUIYA

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LEAVE NOTE OF ADVOCATES FOR 14/08/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. J P SHARMA	19-06-2018	To	20-11-2018
3)	MR. M SINGH	09-07-2018	To	26-10-2018
4)	MR. S DASGUPTA	24-07-2018	To	25-08-2018
5)	MR. I H LASKAR	24-07-2018	To	15-09-2018
6)	MR. J C ROYCHOUDHURY	05-08-2018	To	25-08-2018
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19)	MR. J ROY	10-08-2018	To	15-08-2018
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[For Tuesday,14th August 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 15

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018, (RELATING
TO CIVIL BENCH - IV) FROM ITEM NOS. 45 TO
86 ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/1024/2018 FIXED in WP(C)/6320/2013 WITH WP(C)/6320/2013	RATNESWAR RONGHANG AND 2 ORS Versus M/S A.G. CEMENT PVT. LTD. AND 9 ORS M/S A.G. CEMENT PVT. LTD. Versus THE STATE OF ASSAM AND 8 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR.K N CHOUDHURY MR.B CHAKRABORTY MR.D K DAS MR.A BISWAS MR.M MAHANTA MR.R KALITA MR.D BARUAH MS.D KALITA MR.I AHMED MS.M TALUKDAR MR.R K AGARWALA	MR. R K AGARWAL GA, ASSAM MR.S C KEYAL MR.S BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/2697/2018 in WP(C)/6320/2013	M/S A. G. CEMENT LLP Versus THE STATE OF ASSAM AND 8 ORS	MR. R K AGARWALA MS. D KALITA	ASSTT.S.G.I. SC, FOREST
	WITH WP(C)/6179/2013	CEMENT MANUFACTURING CO. LTD. Versus STATE OF ASSAM and ORS.	DR.ASHOK SARAF MR.R BARUAH MSM L GOPE MS.N HAWELIA MR.A GOYAL MR.K CHOUDHURY	GA, ASSAM MR.S C KEYAL MR.M BHAGABATI MR.S BARUAH ASSTT.S.G.I.
	WITH I.A.(Civil)/300/2018 in WP(C)/6179/2013	STAR CEMENT LTD. Versus THE STATE OF ASSAM	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS	GA, ASSAM MR. S BORTHAKUR ASSTT.S.G.I.
	WITH I.A.(Civil)/833/2018 in WP(C)/6179/2013	RATNESWAR RONGHANG AND 2 ORS Versus CEMENT MANUFACTURING COMPANY LTD. AND 9 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N SAIKIA	GA, ASSAM MR. P BARUAH ASSTT.S.G.I.

3	WITH WP(C)/6180/2013	RAKSHA CEMENTS PVT. LTD. Versus STATE OF ASSAM and ORS.	DR.ASHOK SARAF MSM L GOPE MS.N HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	GA, ASSAM MR.B D GOSWAMI MR.S C KEYAL C.G.C. MR.M BHAGABATI MR.S BARUAH MR.S BORTHAKUR MR.A BORGHAIN ASSTT.S.G.I.
	WITH MC/3482/2014 in WP(C)/6180/2013	AKHIL GOGOI Versus RAKSHA CEMENTS PVT. LTD. and 9 ORS	MR.B D GOSWAMI MR.V RAJKHOWA MR.S BORTHAKUR	DR.ASHOK SARAF GA, ASSAM SC, FOREST C.G.C. MR.M BHAGABATI MR.S BARUAH MS.N HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH MR.M L GOPE MR.A BORGHAIN
	WITH I.A.(Civil)/1164/2016 in WP(C)/6180/2013	AKHIL GOGOI Versus RAKSHA CEMENTS PVT. LTD. and 8 ORS.	MR.A K DAS	DR.ASHOK SARAF GA, ASSAM MR.B D GOSWAMI MR.S C KEYAL C.G.C. MR.M BHAGABATI MR.S BARUAH MS.N HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH MR.A BORGHAIN MR.S BORTHAKUR MR.M L GOPE ASSTT.S.G.I.
ADMISSION				
4	WP(C)/6231/2012 FIXED	SAILEN KONWAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR.N DUTTA MR.S SARMA MS.B BHUYAN	GA, ASSAM
5	WITH WP(C)/1125/2017	JATIN MALI Versus THE STATE OF ASSAM and 8 ORS.	MR.SK S N MOHAMMAD MRSK N MAHAMMAD MR.I ISLAM	GA, ASSAM
6	WITH WP(C)/2513/2017	DULU AHMED Versus THE STATE OF ASSAM and 3 ORS.	MR.P K KALITA MR.N DAS	GA, ASSAM
7	WITH WP(C)/3267/2017	UTPAL BHUYAN Versus THE STATE OF ASSAM and 3 ORS.	MR.A MITRA MR.S MITRA	GA, ASSAM
8	WITH WP(C)/5654/2017	SADANANDA GOGOI Versus THE STATE OF ASSAM and 2 ORS.	MR.P N GOSWAMI MS.M D BORAH MR.R R GOGOI MR.K P PATHAK	GA, ASSAM
9	WITH WP(C)/5733/2017	RANA SAIDUR ZAMAN Versus THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.R M DEKA MR.D DAS MS.R KAKATI	GA, ASSAM

10	WP(C)/464/2015 FIXED	SMTI RITUMONI RABHA and ANR. Versus THE ASSAM STATE ELECTRICITY BOARD and 4 ORS	MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	GA, ASSAM MR. S K CHAKRABORTY(R 4&5) SC, A S E B MS. M DUTTA(R4&5) MR. S R BARUAH MS. A CHAKRABORTY(R4&5)
11	WP(C)/6701/2017 FIXED	M/S. CARBON RESOURCES PVT. LTD. Versus THE BODOLAND TERRITORIAL COUNCIL and ANR.	MR. G N SAHEWALLA MS. R JAIN MR. A CHETIA MD. ASLAM	MR. M SARMA MR. M KHATANIAR SC, BTC
12	WITH WP(C)/4783/2016	PANI RAM BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL BTC and 3 ORS.	MR.A DAS MR.J DAS MR.S DUTTA MR.S G BHATTACHARJEE	MR.G N SAHEWALLA (R-3) GA, ASSAM MR. M SARMA MS. I GOHAIN MR.MD ASLAM (R-3) MS.R JAIN (R-3) MS.D SWAMI (R-3) SC, BTC SC, PCB
	WITH I.A.(Civil)/1775/2018 in WP(C)/4783/2016	THE BODOLAND TERRITORIAL COUNCIL Versus M/S CARBON RESOURCES PVT. LTD.	MR. M SARMA MS. I GOHAIN MS J A AHMED	MR G N SAHEWALLA
	WITH I.A.(Civil)/1778/2018 in WP(C)/4783/2016	THE BODOLAND TERRITORIAL COUNCIL (BTC) Versus SHRI PANI RAM BRAHMA	MR. M SARMA MS. I GOHAIN MS. J A AHMED	MR. D SENAPATI MR. S DUTTA MR. A CHETIA MR. A DAS MD. ASLAM
13	WP(C)/7649/2017 FIXED	M/S. NORTHEAST CONSTRUCTION CO. Versus THE UNION OF INDIA and 2 ORS.	MR.S DASGUPTA MS.M DASGUPTA	MR. B SARMA SC, NF RLY
	WITH I.A.(Civil)/1135/2018 in WP(C)/7649/2017	M/S NORTHEAST CONSTRUCTION CO. Versus THE UNION OF INDIA AND 2 ORS	MR. S DASGUPTA	SC, NF RLY
		HEARING		
14	Arb.A./12/2015 WITH LCR, NOT BY HON. M.A.ALI, J, FIXED	UNION OF INDIA and ANR, Versus K.K. SAHANI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY	MR.R HUSSAIN MS.G SUTRADHAR
	WITH MC/1206/2015 in Arb.A./12/2015	UNION OF INDIA and ANR, Versus K.K. SAHANI	MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY	
15	WP(C)/1258/2015 FIXED	HAREN SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR.J SARMA	SC, FOREST MR.L N DIHINGIA(R-4) MR.R K BORAR1-5
	WITH I.A./889/2016 in WP(C)/1258/2015	HAREN SAIKIA Versus THE STATE OF ASSAM and 4 ORS.	MR.J SARMA	SC, FOREST MR.L N DIHINGIA R-4 MR.R K BORA(R1-5)



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,14th August 2018]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 16

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 09-07-2018 TO 30-08-2018, (RELATING
TO CIVIL BENCH - III) FROM ITEM NOS. 40 TO
76 ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4548/2017 FIXED	RUMIDA BEGUM Versus THE STATE OF ASSAM and 4 ORS.	MR.M HAQUE MR.S HOQUE MS.S N RENGMA	SC, FINANCE SC, NHM SC, HEALTH
2	WP(C)/4403/2018 FIXED	ASEB AUDIT AND ACCOUNTS SEREVICE ASSOCIATION Versus THE ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA MS. N BARUAH	SC, APDCL
ORDERS				
3	WP(C)/1760/2017 B/O	MST. SHAKIRA KHANOM Versus THE STATE OF ASSAM and 6 ORS.	MR.H R CHOUDHURY	GA, ASSAM
4	I.A.(Civil)/2750/2018 FIXED in WP(C)/6884/2014 WITH WP(C)/6884/2014	SRI ASHOK DEY Versus THE UNION OF INDIA and 4 ORS AHSOK DEY Versus THE UNION OF INDIA and 4 ORS	MR. I H SAIKIA MR. K KALITA MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, RAILWAY MR.A K SARKAR MS.M CHATTERJEE MRS.U CHAKRABORTY SC, RAILWAY
HEARING				
5	WP(C)/2436/2013 (AFTER 1 WEEK)	ARUP KUMAR DAS and 5 ORS Versus THE UNION OF INDIA and 6 ORS	MR.I CHOUDHURY MR.R M DEKA MS.N SULTANA	GA, ASSAM C.G.C. MR.S S ROY MR.P NAYAK(SC, Finance Deptt.) SC, AGRI. DEPARTMENT ASSTT.S.G.I.
6	WITH WP(C)/4249/2012	BIR BAHADUR KSHETRY and 66 ORS Versus THE STATE OF ASSAM AND ORS	MR.I CHOUDHURY MR.R M DEKA MS. H GOSWAMI	SC, AGRI. DEPARTMENT

7	WITH WP(C)/4254/2012	PROMOD CHETIA and 32 ORS Versus THE UNION OF INDIA and ORS	MR.I CHOUDHURY MR.R M DEKA MS. H GOSWAMI	C.G.C. MR.S S ROY MR. B SARMA SC, AGRI. DEPARTMENT ASSTT.S.G.I.
8	WP(C)/657/2014 FIXED	SIBA PRASAD SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR.N DUTTA MR.P MAHANTA MR.A PHUKAN	MR.R DUBEY SC, FINANCE
9	WITH WP(C)/5469/2011	SIBA PRASAD SHARMAH Versus THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.B TALUKDAR MR.M DAS MR.P MAHANTA	MR.R DUBEY SC, F.DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 14/08/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. J P SHARMA	19-06-2018	To	20-11-2018
3)	MR. M SINGH	09-07-2018	To	26-10-2018
4)	MR. S DASGUPTA	24-07-2018	To	25-08-2018
5)	MR. I H LASKAR	24-07-2018	To	15-09-2018
6)	MR. J C ROYCHOUDHURY	05-08-2018	To	25-08-2018
7)	MR H RAHMAN	05-08-2018	To	15-09-2018
8)	I HASIEB	05-08-2018	To	10-09-2018
9)	MR. D BANERJEE	06-08-2018	To	16-08-2018
10)	MR. B SAIKIA	01-08-2018	To	15-09-2018
11)	MR. B D GOSWAMI	06-08-2018	To	07-09-2018
12)	MS. S SARMA	06-08-2018	To	14-08-2018
13)	MR. I HUSSAIN	06-08-2018	To	15-08-2018
14)	MR. R P SINGH	14-08-2018	To	24-08-2018
15)	MR. S K JAIN	10-08-2018	To	15-08-2018
16)	MR. N GOGOI	10-08-2018	To	20-08-2018
17)	MR. H R KHAN	10-08-2018	To	16-08-2018
18)	MR. R DE	13-08-2018	To	14-08-2018
19)	MR. J ROY	10-08-2018	To	15-08-2018
20)	MR. S K JAIN	13-08-2018	To	21-08-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 17

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
09-07-2018 TO 30-08-2018 (CRIMINAL BENCH- I)
(RELATING TO CRIMINAL APPEAL) EXCEPT ITEM
NO. 30 ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./249/2018 FIXED	BORNALI DAS Versus THE STATE OF ASSAM AND 5 ORS.	MS. B CHOUDHURY MR. B M CHOUDHURY MR. U CHOUDHURY MS. M KAR MS. T GOGOI MS A BHATTACHARJEE	PP, ASSAM
<u>ADMISSION</u>				
2	Crl.Pet./917/2013 WITH LCR 1 FILE, NOT BY HON. M.A.ALI, J, FIXED	MD. MAZID ALI and 10 ORS. Versus MUSSTT. SALEMAN BEWA	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.M DUWARAH MR.A HOQUE	
3	Crl.Pet./354/2017 WITH OFFICE NOTE & LCR 2 FILES, FIXED	BALEN SARMA Versus DIPTI DEVI	MR.N DEKA MR.D DAS MR. R NATH MR.S H SAIKIA	MR.D K BORDOLOI MS.H CHAKRABORTY
4	Crl.Pet./516/2017 FIXED	RUNU ARANDHARA Versus PANKAJ DAS	MR.A R SHOME MR.A J GHOSH	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MS K KALITA
5	Crl.Pet./602/2017 FIXED	BIPUL DAS Versus THE STATE OF ASSAM and ANR.	MR.N C DAS MR.T J MAHANTA MR.R ALAM	PP, ASSAM
6	Crl.Pet./996/2017 FIXED	M.S PROTOCOL SOFTWARES and 4 ORS Versus THE STATE OF ASSAM and ANR	MR.I H BARBHUIYA MSR RAJKHOWA MR.A RAHMAN	MR. R GOUR MS. M GAUR PP, ASSAM
7	Crl.Pet./48/2018 FIXED	KHURSHID ALAM Versus THE STATE OF ASSAM	R GAUR MR J C GAUR MS. M GAUR K DEB	MS A DAS MS ANJALI DAS, LEGAL AID COUNSEL PP, ASSAM
8	Crl.Rev.P./96/2018 WITH OFFICE NOTE, FIXED	SAITENDRA CHOUDHURY @ SATYEN CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS MS. S SARMAH	MR G CHOUDHURY PP, ASSAM

9	Crl.Rev.P./126/2018 FIXED	BIPLAB SUTRADHAR AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR M BEZBARUAH MR. P K GARODIA MR. A LAL MR. M PANDIT MS. S G MOMIN	MR D TALUKDAR (R2) MR P CHOUDHURY (R2) MS B GOSWAMI (R2) MS. L ISLAM (R2) PP, ASSAM
10	Crl.Pet./154/2018 FIXED	DIRECTOR, CBI Versus ALOK SARKAR AND ANR.	S C KEYAL, SC, CBI	D DAS, SR.ADV. MR. R SENSUA
	WITH I.A.(Crl.)/149/2018 in Crl.Pet./154/2018	DIRECTOR, CBI Versus ALOK SARKAR AND ANR.	S C KEYAL, SC, CBI	
	WITH I.A.(Crl.)/534/2018 in Crl.Pet./154/2018	DIRECTOR, CBI Versus SRI ALOK SARKAR AND ANR.	MR. S C KEYAL	MR D DAS
11	Crl.A./185/2018 FIXED	SURANA FINANCE Versus ANANTA TALUKDAR AND ANR	MR. D K KOTHARI MR. B DEKA MR. M P CHOUDHURY MR. P JAIN MR. B P CHANGMAI	
12	Crl.Pet./583/2018 FIXED	SANJAY THULUNG @ RAI Versus THE STATE OF ASSAM AND ANR.	MR D DAS	PP, ASSAM
ORDERS				
13	Crl.A./404/2017 WITH OFFICE NOTE AND LCR 4 FILES, FIXED	SRI RAJU DAS Versus THE STATE OF ASSAM and ANR	MR. S ISLAM MR. A CHOUDHURY MS. M KONCH MS. A KAUSHAR	PP, ASSAM
	WITH I.A.(Crl.)/750/2017 in Crl.A./404/2017	SRI RAJU DAS Versus THE STATE OF ASSAM and ANR	MS.A KAUSHAR MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	PP, ASSAM
14	Crl.Pet./17/2018 FIXED	SHIBA PRASAD DUTTA Versus THE STATE OF ASSAM	MR N C DAS MR M DUTTA	PP, ASSAM
15	Crl.Rev.P./120/2018 WITH OFFICE NOTE & LCR 4 FILES, FIXED	MAZAHARUL HAQUE Versus HABIBUR RAHMAN AND ANR.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
16	Crl.A./120/2018 LCR 2 FILES, FIXED	ROBI DEB BARMA Versus THE STATE OF ASSAM AND ANR	ALHAJJ INAM UDDIN MRS. R MOMTAZ MS. B W AKHTARA MR. R MEDHI	PP, ASSAM SC, CENTRAL EXCISE
	WITH I.A.(Crl.)/298/2018 in Crl.A./120/2018	ROBI DEB BARMA Versus THE STATE OF ASSAM AND ANR	ALHAJJ INAM UDDIN MRS. R MOMTAZ MS. B W AKHTARA MR. R MEDHI	PP, ASSAM SC, CENTRAL EXCISE
17	Crl.A./181/2018 WITH OFFICE NOTE, FIXED	ANOWAR HUSSAIN @ MIA Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN MS. R HUSSAIN	PP, ASSAM
18	Crl.Rev.P./197/2018 WITH OFFICE NOTE & LCR 3 FILES, FIXED	JATIN BORAH Versus THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR. N BORAH MR P CHOUDHURY MR. P DUTTA MS B GOSWAMI	PP, ASSAM
19	Crl.Rev.P./207/2018 WITH OFFICE NOTE & LCR 3 FILES, FIXED	SUSEN KALITA Versus THE STATE OF ASSAM AND ANR.	MR. U C RABHA MR. S M SARMA MR. M M DEKA MR. A HAZARIKA	PP, ASSAM
20	Crl.Pet./565/2018 FIXED	AMAN ULLAH AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR. A SAIKIA MR. C PHUKAN	MR. S H RAHMAN (R2 & R3) MR. D A KAIYUM (R2 & R3) MR E HUSSAIN (R2 & R3) PP, ASSAM

HEARING

21	Crl.Pet./594/2014 NOT BY HON. M.R.PATHAK, J, FIXED	GAURANGA DAS and 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR.P K KALITA MR.G J SAIKIA MR.N DAS MR.K R BOROAH	MRS.A S GOSWAMI MR.T N DAS MR.D TALUKDAR PP, ASSAM
22	Crl.Rev.P./60/2016 WITH LCR 3 FILES, FIXED	PUTUL HAZARIKA Versus SMT. JAMUNA THAKURIA and ANR.	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	MR.S K GOSWAMI(R-1) MR.A ACHARYA R-1 MR.B K GOSWAMI(R-1) PP, ASSAM
23	Crl.A./99/2016 LCR 5 FILES, FIXED	SRI MOTHONG CHUTIA @ NAGESWAR Versus THE STATE OF ASSAM and 2 ORS	MR.S ISLAM MR A HAWARI MR.B K MISHRA	PP, ASSAM
24	Crl.Rev.P./296/2017 WITH LCR 2 FILES, FIXED	M/S OTTIS INFRASTRUCTURE Versus THE STATE OF ASSAM and ANR	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE MR. D MAZUMDAR MR.P SAIKIA	MR.Z HUSSAIN(R-2) MR.S K DAS(R-2) MR.R MAZUMDAR(R-2) PP, ASSAM
25	Crl.Pet./814/2017 WITH LCR 4 FILES, FIXED	NIPON DEKA Versus THE STATE OF ASSAM AND ANR	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.F BEGUM MRS.B CHAKRABORTY	PP, ASSAM
26	Crl.Pet./828/2017 FIXED	AJAY HALDIA Versus THE STATE OF ASSAM AND ANR	MR.A DAS MR.N SHARMA MR.D DAS MR.K GOOPTU(Sr.Adv.)	MR. B K KASHYAP MR. T R DEURI PP, ASSAM
27	Crl.Pet./858/2017 FIXED	MOHIT DWIVEDI Versus M/S. JAGAJOG	MS. T SOM MS. S KALITA MR. H DAS MS. R BORGHAIN	MR. H GUPTA MS. R M SARMAH
28	Crl.Pet./860/2017 NOT BY HON. H.K.SARMA, J, FIXED	MOHIT DWIVEDI Versus M/S. TANEJA and COMPANY.	MS.T SOM MR.H DAS MS.R BORGHAIN MRS.S KALITA	MR.H GUPTA MS.R M SARMAH
	WITH			
29	Crl.Pet./859/2017	MOHIT DWIVEDI Versus M/S. SHREE GANESH TRADE and AGENCIES.	MS.T SOM MR.H DAS MS.R BORGHAIN MRS.S KALITA	MR.H GUPTA MS.R M SARMAH
30	Crl.Pet./928/2017 FIXED	MOUTUSHI DEY Versus THE STATE OF ASSAM and ANR	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA MS.B MAHANTA	DR. N DEKA MR N AHMED PP, ASSAM MS. R BORUAH
31	Crl.A./115/2018 LCR 5 FILES, FIXED	NITUL BORA Versus THE STATE OF ASSAM ANR	MR. N J CHOUDHURY MR. P K MUNIR	PP, ASSAM
	WITH I.A.(Crl.)/289/2018 in Crl.A./115/2018	NITUL BORA Versus THE STATE OF ASSAM ANR	MR. N J CHOUDHURY MR. P K MUNIR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/08/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. J P SHARMA	19-06-2018	To	20-11-2018
3)	MR. M SINGH	09-07-2018	To	26-10-2018
4)	MR. S DASGUPTA	24-07-2018	To	25-08-2018
5)	MR. I H LASKAR	24-07-2018	To	15-09-2018
6)	MR. J C ROYCHOUDHURY	05-08-2018	To	25-08-2018
7)	MR H RAHMAN	05-08-2018	To	15-09-2018
8)	I HASIEB	05-08-2018	To	10-09-2018
9)	MR. D BANERJEE	06-08-2018	To	16-08-2018
10)	MR. B SAIKIA	01-08-2018	To	15-09-2018
11)	MR. B D GOSWAMI	06-08-2018	To	07-09-2018



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,14th August 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 18

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1250/2018 FIXED	JONAIID AHMAD AND ANR. Versus THE STATE OF ASSAM	MS B DEVI (P2) MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN MR N BARUAH (P2)	PP, ASSAM
2	Bail Appln./1479/2018 FIXED	HANNAN MAZUMDAR Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
3	Bail Appln./1524/2018 FIXED	DEMOS HANSE @ ATUR HANSE AND ANR. Versus THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MR. B DEORI MS. I KEITZAR	PP, ASSAM
4	Bail Appln./1593/2018 FIXED	MUSTAKUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
5	Bail Appln./1623/2018 FIXED	SYED ALLAUDDIN ALI @ ALA Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR D SAIKIA MR. J ALI MR R ISLAM	PP, ASSAM
6	Bail Appln./1581/2018	FAJIR ALI @ HORUAPA Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. J ALI MD R ISLAM	PP, ASSAM
7	Bail Appln./1626/2018 FIXED	RISSO TAKA Versus STATE OF ASSAM	MR. R MAZUMDAR MR. R J DAS MS. S SAIKIA	PP, ASSAM
8	Bail Appln./1640/2018 FIXED	IDUL HAQUE Versus THE STATE OF ASSAM	DR. K U AHMED	PP, ASSAM
9	Bail Appln./1654/2018 FIXED	JURAN ALI Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH	PP, ASSAM
10	Bail Appln./1659/2018 FIXED	JAYEN UDDIN Versus THE STATE OF ASSAM	MR. S AHMED	PP, ASSAM

11	Bail Appln./1675/2018 FIXED	QUAMRUL ISLAM Versus THE STATE OF ASSAM	MR. S R RABHA MR. A DAS MR. S DUTTA MR. S G BHATTACHARJEE	PP, ASSAM
12	Bail Appln./1678/2018 FIXED	RAFIK ALI @ ROSE ALI Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	PP, ASSAM
13	Bail Appln./1679/2018 FIXED	NITUL DOWARAH Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM	PP, ASSAM
14	Bail Appln./1689/2018 FIXED	ABDUL HAI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
15	Bail Appln./1711/2018 FIXED	MOYNUDDIN SK. @ MD. MOYNUDDIN SK. Versus THE STATE OF ASSAM	MR. M AHMED MR. A S CHOUDHURY MR R A AHMED	PP, ASSAM
16	Bail Appln./1715/2018 FIXED	MD. ABDUL RAFIQUE Versus THE STATE OF ASSAM	MR. K D SARMA	PP, ASSAM
17	Bail Appln./1718/2018 FIXED	NAZIBUL HEKIM Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
18	Bail Appln./1724/2018 FIXED	SUSMITA DEB Versus THE STATE OF ASSAM	MR. S CHOWDHURY MR E SHITIRI	PP, ASSAM
19	Bail Appln./1725/2018 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A GANGULY MR. A BORA MR T CHHETRI	PP, ASSAM
20	Bail Appln./1735/2018 FIXED	RIJWAN @ RIJWAN ANSARI Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS. M KAR	PP, ASSAM
21	Bail Appln./1736/2018 FIXED	HUSSAIN SEIKH Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS. M KAR MS. T GOGOI MR. A H KHANDAKAR	PP, ASSAM

BAIL HEARING

22	AB/1026/2018 FIXED	BHABESH KALITA Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
23	AB/1485/2018 FIXED	OMPRAKASH SONI Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR. K GUPTA	PP, ASSAM
24	AB/1492/2018 FIXED	MOHIBUL RAHMAN @ MUHIBUL Versus STATE OF ASSAM	MR. B BORA MR P GOGOI	PP, ASSAM
25	AB/1497/2018 FIXED	AKBOR ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. J AHMED MS. H BEGUM MS. S R SAIKIA	PP, ASSAM
26	AB/1546/2018 FIXED	ATISH BAGCHI Versus STATE (B.I.E.O., ASSAM)	MR. L TALUKDAR MR H TALUKDAR MR B DAS MRS. M DAS	PP, ASSAM
	WITH			
27	AB/1532/2018	SHREE KANT SHARMA Versus STATE (B.I.E.O., ASSAM)	MR. L TALUKDAR MR H TALUKDAR MR B DAS MRS. M DAS	PP, ASSAM
28	AB/1565/2018 FIXED	TULTUL PHUKAN Versus STATE OF ASSAM	MR. A BHATTACHARYYA MR. B BORA MR. A BORUA	PP, ASSAM
29	AB/1589/2018 FIXED	MINA DEKA AND ANR. Versus THE STATE OF ASSAM	MR H DAS MS. T SOM MS N ISLAM MS. L ISLAM	PP, ASSAM

30	AB/1667/2018 FIXED	IMAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
31	AB/1684/2018 FIXED	DHIREN DAS ALIAS DHIREN CH. DAS Versus THE STATE OF ASSAM	MR. S ALI MS. M DAS MR. J RABHA	PP, ASSAM
32	AB/1810/2018 FIXED	ISLAM ALI @ DWIPEN THAKURIA AND ANR Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. N MAHAJAN MR. PK DAS, NJ DAS	PP, ASSAM
33	AB/1830/2018 FIXED	DILIP KUMAR BHOWMIK Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	MR. S K GHOSH (INF.) PP, ASSAM
34	AB/1849/2018 FIXED	JATIN BORA Versus THE STATE OF ASSAM	J RABHA	PP, ASSAM
35	AB/1891/2018 FIXED	HIPJUR RAHMAN Versus THE STATE OF ASSAM	MR. M SAIKIA MR. M RAHMAN	PP, ASSAM
36	AB/1916/2018 FIXED	ALTAP ALI AND 4 ORS. Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
37	AB/2033/2018 FIXED	DIPAK BARUAH Versus THE STATE OF ASSAM	MR H DEKA MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	PP, ASSAM
38	AB/2037/2018 FIXED	PRADIP TALUKDAR Versus THE STATE OF ASSAM	MR. A M BORA MR. K D SARMA	PP, ASSAM
39	AB/2063/2018 FIXED	UMAR KAZI AND ANR. Versus THE STATE OF ASSAM	MR A KUNDU	PP, ASSAM
40	AB/2088/2018 FIXED	ATOWAR ROHMAN BHUYAN Versus THE STATE OF ASSAM	MR. MD S HOQUE MR. S H SIKDAR	PP, ASSAM
41	AB/2089/2018 FIXED	SIREKANWARI DEVI NAHATA AND ANR. Versus THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
42	AB/2098/2018 FIXED	MD. BILLAL ALI Versus THE STATE OF ASSAM	MR. M SAIKIA MR. M RAHMAN	PP, ASSAM
43	AB/2105/2018 FIXED	SUNIL CHUTIA Versus THE STATE OF ASSAM	MR Z ALAM MR. I MOZUMDER MR. K D SARMA	PP, ASSAM
44	AB/2107/2018 FIXED	BIBHU BHUSAN PRADHAN Versus THE STATE OF ASSAM	MR Z ALAM MR. I MOZUMDER MR. K D SARMA	PP, ASSAM
45	AB/2110/2018 FIXED	MRS JYOTIKA BORUAH Versus THE STATE OF ASSAM	MR. B K DAS MR. P DOWARAH	PP, ASSAM
46	AB/2134/2018 FIXED	ABDUL MALEK @ MALEK MUNCHI AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. I A HAZARIKA MR. A AHMED	PP, ASSAM
47	AB/2176/2018 FIXED	MOIDUL ISLAM @ MOHIDUL ISLAM AND 7 ORS. Versus THE STATE OF ASSAM	MR. R ALI MR M SHELM	PP, ASSAM
48	AB/2177/2018 FIXED	ABUL HUSSAIN Versus THE STATE OF ASSAM	MS. S K NARGIS MS B HAZARIKA MS N DAS	PP, ASSAM
49	AB/2179/2018 FIXED	PAWAN KR. ANAND Versus THE STATE OF ASSAM	MR. G PHUKAN MR. H SARMA MR. C PRADHAN	PP, ASSAM

50	AB/2187/2018 FIXED	NIMAI SUTRADHAR Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH MR D SAIKIA	PP, ASSAM
51	AB/2188/2018 FIXED	SARDAR MIYAH Versus THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
52	AB/2189/2018 FIXED	EUSUF ALI Versus THE STATE OF ASSAM	MR. K I MAZUMDER MR B CHANDA	PP, ASSAM
53	AB/2191/2018 FIXED	BIJAN KAR AND ANR. Versus THE STATE OF ASSAM	MR. K BHATTACHARJEE MS B TALUKDAR MR. S DEY	PP, ASSAM
54	AB/2192/2018 FIXED	ANIJUL ISLAM MAZARBHUIYA Versus THE STATE OF ASSAM	MR. S BARUAH MR S CHOUDHURY	PP, ASSAM
55	AB/2194/2018 FIXED	RAFIUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MR. K H KHANDAKAR MS. C CHOUDHURY MR. K M HASSAN	PP, ASSAM
56	AB/2196/2018 FIXED	BHANU DAS Versus THE STATE OF ASSAM	MS. S BHUYAN MR A KUNDU	PP, ASSAM
57	AB/2197/2018 FIXED	NUR HUSSAIN ALI Versus THE STATE OF ASSAM	MR. N ANAND MR. U K BARMAN MR H ALI	PP, ASSAM
58	AB/2198/2018 FIXED	RIBUL AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MR. J ALI MD R ISLAM	PP, ASSAM
59	AB/2199/2018 FIXED	JOY KANTA BARUAH AND ANR. Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
60	AB/2201/2018 FIXED	KAMALUDDIN @ KAMAL HUSSAIN Versus THE STATE OF ASSAM	MR. S NEOG	PP, ASSAM
61	AB/2202/2018 FIXED	RAHIZ ALI Versus THE STATE OF ASSAM	MR. R HUSSAIN MR. M AHMED MR. M HASHAN	PP, ASSAM
62	AB/2204/2018 FIXED	GUTPAL SAIKIA AND ANR. Versus THE STATE OF ASSAM	MR. P BORA	PP, ASSAM
63	AB/2218/2018 FIXED	MANNAT ALI Versus THE STATE OF ASSAM	MR. R D BHUYAN MS E B GOGOI	PP, ASSAM
64	AB/2220/2018 FIXED	JAHANARA BEGUM AND 4 ORS. Versus THE STATE OF ASSAM	MR K BHUYAN	PP, ASSAM
65	AB/2222/2018 FIXED	ALTAF HUSSAIN MAZUMDER Versus THE STATE OF ASSAM	MR. N H BARBHUIYA	PP, ASSAM
66	AB/2224/2018 FIXED	MINUL HOQUE @ MINU UDDIN AND 5 ORS. Versus THE STATE OF ASSAM	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	PP, ASSAM
67	AB/2225/2018 FIXED	RAHUL DIHINGIA Versus THE STATE OF ASSAM	MR N M HAZARIKA	PP, ASSAM
68	AB/2229/2018 FIXED	AZIZUL HOQUE Versus THE STATE OF ASSAM	MR. B RAHMAN MD H R AHMED	PP, ASSAM
69	AB/2235/2018 FIXED	MRINAL KUMAR TAMULI Versus THE CENTRAL BUREAU OF INVESTIGATION (H)	MR. M BISWAS MR. R DHAR MR. D TIWARI	SC, CBI

70	AB/2276/2018 FIXED	ANKUSH GOEL Versus THE STATE OF ASSAM	MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	PP, ASSAM
71	AB/2283/2018 FIXED	RAJUL KARIM CHOUDHURY AND 6 ORS. Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
72	AB/2285/2018 FIXED	JEET AMRIT BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. S P ROY MR A K RAI MS. N RAI	PP, ASSAM
73	AB/2289/2018 FIXED	BHABESH DUTTA Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII	PP, ASSAM
74	AB/2290/2018 FIXED	SAIFUR RAHMAN Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM MS. A BEGUM	PP, ASSAM
75	AB/2291/2018 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR. N SARKAR	PP, ASSAM
76	AB/2294/2018 FIXED	SIHABUDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS A PARVEEN	PP, ASSAM
77	AB/2299/2018 FIXED	MONUAR HUSSAIN FARUQUEE Versus THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
78	AB/2314/2018 FIXED	JAHANARA KHATUN AND 5 ORS. Versus THE STATE OF ASSAM	MR GIAS MR. M SHAH	PP, ASSAM
79	AB/2318/2018 FIXED	ABDUL BARIQUE FARUQUI @ MD. ABDUL BAREK AND 5 ORS. Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MD T A CHOWDHURY MR MONZUR K CHOUDHURY	MR. A ALAMGEER (INF.) MR. A ALAM (INF.) PP, ASSAM
80	AB/2319/2018 FIXED	RAYHAN UDDIN @ RAIHAN UDDIN Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
81	AB/2324/2018 FIXED	ABDUS SOBUR AHMED Versus THE STATE OF ASSAM	MR. R ALI MS. F Y HUSSAIN MR. H A AHMED	PP, ASSAM
82	AB/2368/2018 FIXED	RAMEN SAIKIA Versus THE STATE OF ASSAM	MR. K D SARMA MR P SONOWAL	PP, ASSAM
83	AB/2370/2018 FIXED	MAGI BORI @ MAJI BORI Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK	PP, ASSAM
84	AB/2428/2018 FIXED	RAJ LAHKAR ALIAS RAJ Versus THE STATE OF ASSAM	MR. S C BISWAS MR R KARIM MR. P S BISWAS MR. D BANIA	PP, ASSAM
HEARING				
85	Crl.Rev.P./303/2010 LCR 4 FILES	MD. KHALILUR RAHMAN and ANR. Versus THE STATE OF ASSAM	MR.A K TALUKDAR MR.F K R AHMED MRM RAHMAN	PP, ASSAM
86	Crl.Rev.P./440/2013 WITH LCR	TAPAN SAIKIA Versus THE STATE OF ASSAM	MR.P K MEDHI MR.S K TALUKDAR	PP, ASSAM



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,14th August 2018]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 19

[CIVIL BENCH - I & CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
09-07-2018 TO 30-08-2018 (CRIMINAL BENCH- II)
(RELATING TO CRIMINAL REVISION AND CRIMINAL
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./488/2017 FIXED	UNITED INDIA INSURANCE CO. LTD. Versus SANJAY DAS and 2 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BARUA	MR M BEZBARUAH MR. A LAL B DAS MS. S G MOMIN MR. M PANDIT
	WITH I.A.(Civil)/3475/2017 in MACApp./488/2017	UNITED INDIA INSURANCE CO. LTD. Versus SANJAY DAS and 2 ORS,	MR.R GOSWAMI MS.M SAIKIA	
HEARING				
2	MACApp./172/2012 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD., Versus SMT. MANJU SONOWAL and ORS,	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
3	MACApp./248/2014 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus MOTIUR RAHMAN and ANR	MR.R C PAUL MS.S ROY	MS. S KHANIKAR (R1) MS. P BARUAH (R1) MS U DAS (R2)
4	MACApp./69/2016 WITH LCR, FIXED	JYOTISH BORO Versus THE NEW INDIA ASSURANCE CO. LTD. and 3 ORS,	MR. S C PANDIT	MR. A TALUKDAR (R-1) MR. K K BHATTA (R-1) MR. J JOHN (R-1) MR. A DUTTA (R-2) MRS. P M DUTTA (R-2)
5	MACApp./201/2016 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LTD Versus SMTI BIJAYA BHUYAN and 4 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR. S DUTTA MS.N MODI MR.P J SAIKIA (R-2) MR.S BANIK MR.H GUPTA MS.M KECHII(R-2) MR.C SHARMA
	WITH I.A.(Civil)/853/2016 in MACApp./201/2016	NATIONAL INSURANCE COMPANY LTD Versus SMTI BIJAYA BHUYAN and 4 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MS.N MODI MR.S BANIK MR.H GUPTA MR.S DUTTA MR.C SHARMA

	WITH I.A.(Civil)/1254/2018 in MACApp./201/2016	SMTI BIJAYA BHUYAN and 4 ORS Versus NATIONAL INSURANCE COMPANY LTD AND 4 ORS	MR. S BANIK	MR.R GOSWAMI MR. M SAIKIA
6	MACApp./241/2016 WITH LCR, FIXED	MRS RASHIDA KHATUN and 6 ORS Versus REGIONAL MANAGER THE NEW INDIA ASSURANCE CO LTD and ANR	MR.M TALUKDAR MS.D KALITA	MS.N MODI(R-1) MSN KALITA(R-1) MR. P NEOG(R-2) MR.S DUTTAR-1 MR.C SHARMA(R-1) MR.P SHAH(R-2) MR.SIDHANT DUTTA(R-1)
7	MACApp./31/2018 FIXED	UNITED INDIA INSURANCE CO. LTD Versus JURAN BHUYAN	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR	MR D K KALITA (R1) MR. K K PARASAR (R1)

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LEAVE NOTE OF ADVOCATES FOR 14/08/2018

1)	MR. K K SHARMA	25-03-2018	To	31-12-2018
2)	MR. J P SHARMA	19-06-2018	To	20-11-2018
3)	MR. M SINGH	09-07-2018	To	26-10-2018
4)	MR. S DASGUPTA	24-07-2018	To	25-08-2018
5)	MR. I H LASKAR	24-07-2018	To	15-09-2018
6)	MR. J C ROYCHOUDHURY	05-08-2018	To	25-08-2018
7)	MR H RAHMAN	05-08-2018	To	15-09-2018
8)	I HASIEB	05-08-2018	To	10-09-2018
9)	MR. D BANERJEE	06-08-2018	To	16-08-2018
10)	MR. B SAIKIA	01-08-2018	To	15-09-2018
11)	MR. B D GOSWAMI	06-08-2018	To	07-09-2018
12)	MS. S SARMA	06-08-2018	To	14-08-2018
13)	MR. I HUSSAIN	06-08-2018	To	15-08-2018
14)	MR. R P SINGH	14-08-2018	To	24-08-2018
15)	MR. S K JAIN	10-08-2018	To	15-08-2018
16)	MR. N GOGOI	10-08-2018	To	20-08-2018
17)	MR. H R KHAN	10-08-2018	To	16-08-2018
18)	MR. R DE	13-08-2018	To	14-08-2018
19)	MR. J ROY	10-08-2018	To	15-08-2018
20)	MR. S K JAIN	13-08-2018	To	21-08-2018